NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 &IA 50/17, IA 162/17 in TP 83/16	For hearing	397/398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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2) Shreyan.A 9036118414

Petitiones

Sunal.

for VGB Associates

3) Y. PRASAD Advocate for R-1, R-3, R-4

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ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 50/17 is listed today for passing order. Orders are not made ready. List it for passing orders on 19/01/2018.

Member (T)

Member (J)